

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

**CA NO. 29/2016
IN
CP NO. 72/Chd/2016**


Mr. Pradeep Chaudhary & Ors. ...Petitioners.

Versus


M/s New Suraj Transport Co. Pvt. Ltd. & Ors. ...Respondents.

Present: Mr. Rajansh Thukral, Advocate for petitioners.
Mr. Sandeep Saini, Advocate for Mr. Alok Kumar Jain
Advocate for respondents No.5, 9 to 13.
Mr. Anurag Chopra, Advocate for respondent No. 4.

As per office report both sets of respondents have filed reply to CA No. 29/2016. However, written statement has not been filed. Mr. Anurag Chopra, Advocate for respondent No. 4 submits that record of CP No. 20/2014/RT No. 31/2016 was to be inspected which is lying in the Registry of this Bench. It is submitted that the record would be inspected in a day or two. List the matter for 03.04.2017. Let the written statement be filed at least two days before the date fixed with copy advance to the other side.



(Justice R.P. Nagrah)
Member (Judicial)



(Deepa Krishan)
Member (Technical)

March 16, 2017

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